

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1313  
ANSWERED ON:26.11.2009  
JOB IN RAILWAYS  
Agarwal Shri Jai Prakash

**Will the Minister of RAILWAYS be pleased to state:**

(a) whether the Railways have formulated any scheme to provide job in the Railways and give priority in allotment of refreshment stalls at the stations to a member of the family to be affected by the railway line; and

(b) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS(SHRI K.H. MUNIYAPPA)

(a) & (b) A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 1313 BY SHRI JAI PRAKASH AGARWAL TO BE ANSWERED IN LOK SABHA ON 26.11.2009 REGARDING JOB IN RAILWAYS.

(a) & (b): Employment in Group 'D' posts only has been considered in exceptional cases for a member of the family displaced by land acquisition wherein large area, house or substantial livelihood has been taken away.

As regards priority in allotment of refreshment stalls at the stations, as per the catering policy, in "A", "B" and "C" category of stations, reservation of 4% has been earmarked for freedom fighters; women, including war widows and widows of railway employees; and persons who have been dislocated or displaced due to their land having been taken over by the railway for its own use. In the allotment of catering/vending units at "D", "E" and "F" category stations, 0.99% units have been earmarked for persons who are dislocated or displaced, due to their land having been taken over by the Railways for its own use.